

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

11.C.P.(IB)-1466/(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2019**

NAME OF THE PARTIES: Interocean Fincap Services Pvt Ltd

v/s.

Max Alert Systems Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. No representation on the side of the
Corporate Debtor.

Counsel for the Petitioner is directed to take out one more notice clearly
indicating the next date of hearing to the other side and file proof of service.
List this matter on 10.10.2019.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)